

CA No. 30/99

17/1/2001

Hon. Mr. S.K.T. Naqvi, J.M.

Shri P.C. Srivastava learned counsel for the applicant has sought for adjournment on the ground of illness. Shri S.K. Baly proxy counsel to Shri Amit Sthalekar counsel for the respondents. List this case for hearing on 17/4/2001.

Sr
J.M.

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17/4/01

Hon. Mr. S.K.T. Naqvi, J.M.

Even on revised list, no one for the applicant. Shri Amit Sthalekar remains present for the respondents. Dismissed in default.

Sr
J.M.

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